

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

14. C.P. (IB)-1787 (MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.05.2018**

NAME OF THE PARTIES: Geodata India Pvt. Ltd.

v/s.  
Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & B Code 2016

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**ORDER**

At request of both sides, list this matter on 17.05.2018.

Sdl-

V. NALLASENAPATHY  
Member (Technical)

Rohit

Sdl-

BHASKARA PANTULA MOHAN  
Member (Judicial)